

Ref. by Act 52 of 1964, s. 2 + sch. I (w.e.f. 29.12.64)

THE AGRICULTURAL PRODUCE (GRADING AND MARKING) AMENDMENT ACT, 1960

No. 25 OF 1960

[27th August, 1960]

An Act further to amend the Agricultural Produce (Grading and Marking) Act, 1937.

BE it enacted by Parliament in the Eleventh Year of the Republic of India as follows:—

1. This Act may be called the Agricultural Produce (Grading and Marking) Amendment Act, 1960.

2. In sub-section (2) of section 1 of the Agricultural Produce (Grading and Marking) Act, 1937, the words "except the State of Jammu and Kashmir" shall be omitted.